Seizure of Animals' Skins and Claws in U.P.

*575. SHRI S. S. CHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS by pleased to state :

- (a) whether it is a fact that a huge quantity of skins and claws of protected wild animals were seized in Uttar Pradesh in July this year;
 - (b) if so, the details thereof; and
 - (c) the action taken in the matter?

THE MTN1STEROF ENVIRONMENT AND FORESTS (SHRI T. R BAALU): (a) to (c) As reported by the State Government the details of seizures made in Uttar Pradesh during July. 2001 and the action taken are as follows:

S.No.	Date & Place	Items Seized	Action Taken
1.	10-7-2001 Malani Range, Kheri District.	Tiger Bones— 8 kgs. gation. Tiger Skull— INos.	Five persons were arrested. The matter is under investi-
2.	22-7-2001 Palia, Kheri District.	Tiger (Cub)—2 skins	The matter is under investigation.

No seizure of claws has been reported.

Tea and Oil Technology in Assam

*576. SHRI DRUPAD BORGOHAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state whether his Ministry would consider introducing the faculties of tea and oil technologies in Central Universities located at Silchar and Tezpur in Assam, in the greater interest of the people of North Eastern Region, as well as for the benefit of the oil and tea industries, respectively?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): Universities are autonomous bodies and take their own decisions about opening of new faculties/departments. As per information received from Assam and Tezpur Universities, no such proposal is presently under their consideration.